

6. केरल
7. असम
8. महाराष्ट्र
9. तमिलनाडु
10. पश्चिम बंगाल
11. आन्ध्र प्रदेश
12. कर्नाटक
13. गुजरात
14. उड़ीसा (केवल महालेखाकार कार्यालय के कर्मचारियों के लिए)

(घ) इस योजना के अधीन लाए गए व्यक्तियों की संख्या लगभग 41 लाख है।

Arrears of Income tax from Nationalised Banks

2950. SHRI SOLIPETA RAMACHANDRA REDDY:
DR. MOHAN BABU:

Will the Minister of FINANCE be pleased to state:

(a) the amount outstanding from nationalised banks on account of arrears of Income Tax at the end of 1995-96, bank-wise;

(b) the reasons for accumulation of arrears;

(c) whether, timely follow-up measures were taken by the IT authorities; and

(d) the steps taken to realise the arrears early and action taken to get the stay-orders vacated; if any?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (d) Tax arrears of nationalised banks at the end of 1995-96, is as per Statement (*See* below). The arrears pertain to cases which have been disputed at various stages of appeal, and in most cases recovery process has been stayed. Since the disposal of such appeals take considerable time, arrears accumulate with completion of subsequent assessments on similar grounds. In the remaining cases, assessments were completed in the month of March, 1996 and consequently demands raised had not fallen due for payment collection.

Recovery of arrears is an ongoing process. Steps taken for recovery of arrears include issue

of show-cause notices and attached of movable and immovable assets. Where recovery is stayed by Appellate Authorities steps are taken to get these vacated. Recovery of arrears, especially in the bigger cases, is closely monitored at all levels.

Statement

Tax Arrears of Nationalised Banks at the end of 1995-96

Sl. No.	Names of the Nationalised Banks	Amount outstanding as on 31.3.1996 (Rs. in crore)
1.	Oriental Bank of Commerce	24.82
2.	Punjab National Bank	289.36
3.	Punjab & Sind Bank	6.43
4.	New Bank of India	6.44
5.	State Bank of Travancore	21.27
6.	Bank of India	65.06
7.	Dena Bank	16.30
8.	Union Bank of India	23.09
9.	Syndicate Bank	32.30
10.	State Bank of Mysore	12.01
11.	Canara Bank	43.37
12.	Vijaya Bank	22.79
13.	United Bank of India	171.49
14.	UCO Bank	35.50
15.	Allahabad Bank	14.46
16.	State Bank of Bikaner & Jaipur	14.15

Credit rating agencies in the country

2951. SHRI ASHOK MITRA: Will the Minister of FINANCE be pleased to state:

(a) the number of credit rating agencies operating in the country and their capital structure;

(b) whether foreigners permitted to hold a majority of the equity in such credit agencies; and

(c) whether there is any proposal under Government's consideration to introduce an arrangement whereby a public issue proposed by any company has to be preceded by a compulsory examination of the proposal by a recognised rating agency?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The informing is